

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:685  
ANSWERED ON:12.07.2004  
AGRA BARRAGE PROJECT  
Babbar Shri Raj

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether Agra Barrage Project was sanctioned for the development of water resource in Agra;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken for the construction of project?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) A detailed project report for construction of Agra Barrage to improve water supply in Agra city was submitted by the Government of Uttar Pradesh to Central Water Commission (CWC) for technical examination in April, 1996. CWC informed the State that the project at estimated cost of Rs. 134.08 crores is technically feasible. The Ministry of Environment & Forest accorded environmental clearance to the project in September, 1999 which was suspended in August, 2001 following a Public Interest Litigation on the issue of water availability at Taj. Subsequently Ministry of Environment & Forest in January, 2002 referred the Project to Central Water Commission to re-examine the issue of availability of water at Taj. Based upon the observations of CWC, the Ministry of Environment & Forest reinstated the environmental clearance on 23 May, 2003.

(c) Irrigation/ water supply projects are planned, investigated, implemented and funded by the State Governments out of their own resources and as per their own priorities.